संसदीय कार्य तथा खाद्य और नागरिक पूर्ति मंत्री (श्री एच. के. एल. भगत): (क) जी, हां।

(स) भारतीय खाद्य निगम ने संबंधित अधिकारियों को मुअत्तल कर दिया है।

#### Army men killed in ambushes by National Socialist Council of Nagaland Activists

- \*216. SHRI K. VASUDEVA PANICKER: Will the Minister of HOME AFFAIRS be pleased io state.
- (a) whether eleven army men were killed in ambushes by the activities of

the National Socialist Council ot Nagaland (NSCN) on July 13, 1986; and

(b) if so, what action Government have taken to curb such activities of the NSCN?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Il Security Forces personnel have been killed by National Socialist Council of Nagaland (NSCN) activists during this month (and not on 13th July, 1986) as per details given below:

Name of Sta	ate/UT		*	,	•		Date	No. sons	of per- killed
Nagaland	.,		•	. •	•	•	2nd July, 1986	<del></del>	2
Arunachal	Pradesh	. •			•		4th/5th July, 1986		6
			•				11th July, 1986		2
Manipur	• -					•	7th July, 1986		1
	4.5		٠,			<del>-</del>	Total:		1

(b) In order to curb the activities of NSCN, the para-military forces have been placed at the disposal of the State Governments of Nagaland and Manipur and the Government of Arunachal Pradesh. VigL on the borders has been increased. They have been advised to utilise the provisions of the Terrorists and Disruptive Activities (Prevention) Act, 1985, to curb the activities of extremists. Manipur stands declared as 'disturbed area'. The 'disturbed area' belt on the Indo-Burma border has been extended from 5 kms. to 20 kms. in Nagaland ani Arunachal Pradesh to check the infiltration of extremists. The State Governments of Nagaland and Mani-. pur have been asked to tighten the security arrangements in banks/treasuries.

#### **Setting: up of Administrative Tribunals**

# \*217. SHRI ANAND SHARMA: SHRI BHUBANESHWAR' KALITA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the State Governments have submitted proposals for the setting up of Administrative Tribunals; and
- (b) if so, by when such tribunals J are likely to start functioning at all j the places selected for the purpose?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM): (a) Yes, Sir. Requests from seven State Governments, namely, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra and Orissa have been received for setting up State Tribunals Administrative under Administrative Tribunals Act. 1985.

(b) Orissa Administrative Tribunal has since been established with effect from 14-7-1986. The proposals received from remaining State Governments are under consideration. The State Tribunals in respect, of these Governments will be established as early as possible.

#### Foreigners in Mallapuram District in Kerala

## \*218. SHRI ASHWANI KUMAR: SHRI KAILASH PATI MISHRA:

Will the Mmister of HOME AF-FAIRS be pleased to state:

- (a) the number of Pakistanis and other foreigners in Mallapuraiw district and its surroundings in Kerala, who are with out visa or are overstaying there after the expiry of their visa; and
- (b) what was their number as on 1-1-84, 1-1-85 and 1-1-86?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) According to the information furnished by the Government, as on 30-6-86. 100 Pak nationals in Malapuram district and 8 in the adjoining districts of Palghat and Kozhikode were staying beyond the expiry of their visa.

io Questions (b) The requisite information is as under:

Mallapuram district	Adjoining districts of Palghat and Kozhikode		
241	26		
239	3		
254	55		
	241 239		

Figures in respect of other foreigners in Mallapuram and its surroundings are not available, but such cases would be very few, if at all.

#### **Migration from Punjab**

### \*219. SHRI LAL K. ADVANI: SHRI ATAL BIHARI VAJPAYEE:

Wiil the Minister of HOME AFFAIRS b<sub>e</sub> pleased to state:

- (a) the number of persons who have migrated from, Punjab to outside places, out ot fear of terrorism there and also of those employed in the Bharat Heavy Electrical Limited and other industries who have shifted or want to shift from Amritsar and other districts to Chandigarh, etc. due to the same reason; and
- (b) what steps have been taken to remedy the situation and what has been its outcome so far?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) According to available information about 1560 families comprising of approximately 7,400 persons have moved out of certain areas of Punjab to other States upto 29th July, 1986 due to extremist activities in the State. There is no information about employees of Bharat Heavy Electricals Ltd. shifting from Amritsar to Chandigarh.

The Government of Punjab have informed that a number of steps have